COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 158 OF 2016

Dated: 9th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Nuvoco Vistas Corporation Ltd. Vs. Chhattisgarh State Electricity Regulatory Commission & Anr.			Appellant(s) Respondent(s)
Counsel for the Respondent(s) :	Mr. C.K. Rai Mr. Sachin Dubey fo	r R-1	
	Mr. Anoory Kurun		

Mr. Apoorv Kurup Ms. Nidhi Mittal for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for

hearing on 10-12-2018.

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

tpd/kt